

cases. They are also allowed treatment for which reimbursement of medical expenses is made as per rules of the ITDC. Medical certificate is required only if the period of medical leave of an employee exceeds three days.

Value of Rupee

4111. SHRI K. MALLANNA : Will the Minister of FINANCE be pleased to state :

(a) whether there is a fall in the value of Indian rupee ; and

(b) if so, the present value of the rupee in terms of its purchasing power with 1970 as the base year ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) and (b) The purchasing power of the rupee measured as the reciprocal of the consumer price index for industrial workers (with base shifted to 1970=100) works out to 33 paise for October, 1983 (latest available).

RBI Guidelines for Recovery of Loans Advanced Under I. R. D. P.

4112. SHRI K. MALLANNA : Will the Minister of FINANCE be pleased to state :

(a) whether the Reserve Bank of India is seriously concerned over the poor recovery of loans advanced under the Integrated Rural Development Programme ;

(b) whether the States have been directed to use their authority to recover the loans advanced under this programme ;

(c) whether any guidelines have been issued by the Reserve Bank of India to the State Governments in this regard ; and

(d) the amount due for recovery under the scheme at present ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d) The data reporting system presently does not yield information relating to repayment of loans advanced by banks under Integrated Rural Development Programme. However, the Government and the RBI are concerned about the recovery position of direct agricultural advances which includes a part of IRDP advances. The State Governments have been asked to create proper climate for recovery, pass necessary legislation and create proper machinery to help the banks. Banks and State Governments have further been advised for strengthening and gearing up of the organisational structure both at the controlling office and field level, adoption of schematic approach to lending, toning up of pre-lending appraisal system and post-lending supervision technique and creation of recovery cells, etc. Statements of agricultural overdues are being obtained from banks and in cases where the recovery performances are found to be unsatisfactory the matter is taken up with the concerned banks to ascertain the reasons thereof and also the steps taken or proposed to be taken to improve the position. The recovery aspect is also looked into at the time of inspection of commercial banks by the RBI.

Deposits and Advances of Regional Rural Banks

4113. SHRI CHINTAMANI JENA : Will the Minister of FINANCE be pleased to state the deposits and advances of each of the Regional Rural Banks in Orissa as on 1 December, 1983 ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : The following table indicates the figures of deposits and outstanding advances for each of the regional rural banks in Orissa, according to the latest progress report available for end-March, 1983 :—